

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 06.02.2020**

**NOTICE**

Take notice that the following matters listed on 07.02.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon  Aakanksha Kaul(R2)  Ashim Sood (R3)
2.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon  Aakanksha Kaul(R2)  Ashim Sood (R3)
3.	Comp. App. (AT) No. 275 of 2019	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon  Aakanksha Kaul(R2)  Ashim Sood (R3)
4.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon  Aakanksha Kaul(R2)  Ashim Sood (R3)
5.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon  Aakanksha Kaul(R2)  Ashim Sood (R3)
6.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon  Aakanksha Kaul(R2)  Ashim Sood (R3)
7.	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors.  <b>With</b>	Anirudh	Atul Menon  Aakanksha Kaul(R2)  Ashim Sood (R3)
8.	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors	Anirudh	Atul Menon  Aakanksha Kaul(R2)

		<b>With</b>		Ashim Sood (R3)
<b>9.</b>	Comp. App (AT) No. 336 of 2019	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr. <b>With</b>	Manoj Kumar	Atul Menon
<b>10.</b>	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors. <b>With</b>	Sandeep Bisht	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
<b>11.</b>	Comp. App. (AT) No. 338 of 2019	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors. <b>With</b>	Rohan Chawla	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
<b>12.</b>	Comp. App. (AT) No. 339 of 2019	Rajesh Jain Vs. Bharti Telecom Ltd & Ors. <b>With</b>	Shikhar Shrivastava	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
<b>13.</b>	Comp. App. (AT) No. 340 of 2019	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors. <b>With</b>	Joy Bajaj	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
<b>14.</b>	Comp. App. (AT) No. 354 of 2019	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	Manish Kaushik	

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By Order

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